

Central Administrative Tribunal Lucknow Bench Lucknow

CCP No. 49/2009 in O.A. 452/2007,

This ^{2nd} day of September, 2009

Hon'ble Ms. Sadhna Srivastava, Member (Judicial)
Hon'ble Dr. A. K. Mishra, Member (Administrative)

Dhirendra Singh aged about (Nil) years son of late Sri Ram Singh resident of VIII-
Shiveddn Khera, Post Magrayar, Dist- Unnao.

Applicant

By Advocate: None

VERSUS

Neelam Srivastava, Chief Post Master General, Hazratganj, Lucknow and another

Respondents

By Advocate: Sri S.K.Awasthi.

ORDER (ORAL)

By Hon'ble Ms. Sadhna Srivastava, Member (J)

This CCP has been filed alleging non-compliance of order dated 25th January, 2008 passed in O.A.No. 452/2007 by which this Tribunal had directed the respondents to reconsider the claim of the applicant for compassionate appointment as per instructions and pass a reasoned order.

2. Show cause reply has been filed by the respondents stating therein that in compliance of the order passed by this Tribunal on 25th January, 2008, the case of the applicant was reconsidered by the Circle Relaxation Committee but the Committee did not recommend the appointment of the applicant. It is further recorded that the case be kept pending for its reconsideration on receipt of vacancy duly approved by the Screening Committee from Postal Directorate. Since the applicant's case has already been reconsidered by the respondents, therefore, no willful disobedience can be attributed to the alleged contemnor. Accordingly, CCP is dismissed. Notices issued stand discharged.


(Dr. A.K. Mishra)
Member (A)


(Ms. Sadhna Srivastava)
Member (J)

HLS/-